Government of India
Ministry of Finance
Department of Financial Services

RAJYASABHA
Unstarred Question No. 207
Answered on Tuesday, July20, 2021/29 Ashadha, 1943 (Saka)

Financial assistance provided by NABARD

Question

207. SHRI NEERAJ DANGI:

Will the Minister of FINANCE be pleased to state:

(a) the financial assistance provided by the National Bank for Agriculture and Rural Development (NABARD) to all States including Rajasthan during the last three years, the details thereof, year-wise and State/UT-wise;

(b) the details of the amount of funds invested in other sectors including agriculture in Rajasthan during the said period, year-wise and district-wise; and

(c) Whether Government has set up any monitoring mechanism to ensure a timely completion of the projects financed by NABARD, if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a): NABARD provides financial assistance to States under various funds. State wise details are given below:

1. Infrastructure Support:

The Government had set up Rural Infrastructure Development Fund (RIDF) in NABARD, with the objective of providing low cost fund support to the states for critical rural infrastructure projects. Loans sanctioned and disbursed under RIDF during the last three years viz. 2018-19, 2019-20 and 2020-21 to various States including Rajasthan is given in *Annexure-I.* Sector wise details of the loans are given in *Annexure-II.*

NABARD provides financial assistance to the States towards State share under Long Term Irrigation Fund (LTIF) for completion of works of identified irrigation projects. The details of sanction and release of loan to the States (including Rajasthan) during the last three years are given in *Annexure-III.*

2. Storage and Marketing Support:

The details of financial assistance provided by NABARD under Warehouse Infrastructure Fund (WIF) and Food Processing Fund (FPF) to various states including Rajasthan in last three financial year's i.e. 2018-19, 2019-20 and 2020-21 are given in *Annexure-IV & V.* The financial assistance extended under WIF and FPF is by way of low cost term loan, used specifically for development of storage and processing infrastructure, benefitting directly to the agriculture/farming Sector. Thus the WIF/FPF assistance enables to channelize investment in the sector and create capital assets having long term benefits.

3. Developmental Support:

The details of financial assistance provided by NABARD to various states including Rajasthan pertaining to Watershed Development Fund, Tribal Development Fund, Farmers Producer Organization and Farm Sector Promotion Fund are given in Annexure *VI to X.*

(b): In order to provide effective and hassle free credit to farmers for their short term credit requirements for cultivation of crops, investment credit requirement for agriculture and allied activities and other needs Government fixes agriculture credit disbursement targets for the banking sector every year and banks have consistently surpassed these targets.
State-wiseground level credit (GLC) targets and achievements thereof including state of Rajasthan during last three years is given at *Annexure XI.*
District wise details of financial assistance provided to Government of Rajasthan under various GoI infrastructure developments funds is given at *Annexure XII.*

(c):1. Monitoring of RIDF:
Monitoring of projects sanctioned under RIDF is primarily the responsibility of the implementing Department of the State Governments.

The monitoring of the progress is also ensured by NABARD through prescribed returns, periodic reviews with implementing department as well as at the level of High Power Committee under the Chairmanship of Chief Secretary of the State. Social monitoring of projects is ensured through display of boards with the sanctioned details, etc. at project locations.

2. Monitoring of LTIF and MIF:
The nodal Ministry for Long term irrigation fund (LTIF) is Ministry of Jal Shakti (MoJS). As per the provisions of Memorandum of Association (MoA) executed under LTIF, monitoring of projects assisted under this scheme is primarily the responsibility of the implementing agency/department of the State Govt.

3. Monitoring of other Projects:
NABARD has its own monitoring mechanism to ensure the timely implementation of the sanctioned projects.

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Annexure as referred to in respect of part (a) of the reply to the Rajya Sabha US Question No. 207 for reply on 20 July 2021

ANNEXURE I

RIDF - SANCTIONS AND DISBURSEMENTS DURING THE LAST THREE YEARS

(Rs.crore)

Sl. No.	State	SANCTIONS			DISBUREMENTS*		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	1309.62	1199.17	1793.60	1243.85	1200.00	1360.57
2	ARUNACHAL PRADESH	341.97	304.72	347.75	251.71	183.19	251.71
3	ASSAM	1397.73	1009.86	1149.09	967.03	1225.67	1236.18
4	BIHAR	1631.64	1643.10	2399.53	1659.02	1834.19	2116.01
5	CHHATTISGARH	1144.28	1038.81	1432.38	914.32	963.83	921.98
6	GOA	156.48	92.87	344.30	101.37	53.79	250.00
7	GUJARAT	2423.59	2678.60	2989.77	2575.04	2860.93	2427.32
8	HARYANA	1299.29	1295.21	1129.60	828.04	715.18	1029.81
9	HIMACHAL PRADESH	544.21	752.47	844.22	625.76	698.75	663.53
10	JAMMU & KASHMIR	453.45	462.63	786.95	400.00	384.14	319.07
11	JHARKHAND	1509.49	1868.47	2026.08	1770.42	1433.24	1558.31
12	KARNATAKA	809.75	836.69	1076.31	788.75	894.26	1117.48
13	KERALA	726.56	549.84	534.74	651.71	599.10	569.14
14	LADAKH (UT)						
15	MADHYA PRADESH	2236.87	2464.50	2758.50	1828.44	1685.54	2260.24
16	MAHARASHTRA	2202.62	2083.01	1309.35	937.70	1581.77	1245.32
17	MANIPUR	0.00	69.38	139.29	12.50	35.76	15.67
18	MEGHALAYA	210.97	204.75	209.55	152.33	126.48	173.29
19	MIZORAM	165.48	94.27	266.35	122.95	127.64	151.86
20	NAGALAND	17.86	21.19	27.53	20.00	23.53	23.47
21	ODISHA	2474.27	2573.86	3234.25	2749.63	2407.94	2732.75
22	PUDUCHERRY	18.04	0.00	55.36	26.73	15.22	7.36
23	PUNJAB	452.97	594.43	563.66	198.43	300.00	600.00
24	RAJASTHAN	1713.71	1556.32	1702.20	1525.27	1215.80	1813.72
25	SIKKIM	36.73	34.61	51.06	50.00	9.23	70.77
26	TAMIL NADU	2185.21	2243.40	2412.64	1944.91	1905.63	1963.50
27	TELANGANA	1325.03	1050.68	1142.55	1330.91	933.67	703.18
28	TRIPURA	152.22	221.92	304.46	149.37	150.00	311.23

29	UTTAR PRADESH	1606.95	1602.12	1709.27	1957.62	1295.36	1708.55
30	UTTARAKHAND	670.96	561.34	429.81	766.57	664.17	526.30
31	WEST BENGAL	1267.35	1233.87	1659.62	1072.92	741.53	1065.17
	TOTAL :	**30485.30**	**30342.09**	**34829.78**	**27623.30**	**26265.51**	**29193.48**

*** Disbursements during the year pertains to projects sanctioned under ongoing tranches**

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

ANNEXURE II

RIDF - SECTOR-WISE DISBURSEMENTS DURING THE LAST THREE YEARS

(Rupees in Crore)

Sl. No.	State	Agriculture Sector (incl Irrigation)			Rural Connectivity			Social sector					
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21	2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	342.91	166.01	67.94	444.16	374.60	121.54	456.78	659.39	1171.09	1243.85	1200.00	1360.57
2	ARUNACHAL PRADESH	36.90	17.73	18.22	167.52	106.80	133.75	47.28	58.66	99.74	251.71	183.19	251.71
3	ASSAM	312.16	544.12	249.70	523.30	483.93	784.38	131.57	197.62	202.10	967.03	1225.66	1236.18
4	BIHAR	359.50	597.61	246.26	1176.77	1041.31	985.72	122.75	195.26	884.03	1659.02	1834.19	2116.01
5	CHHATTISGARH	676.78	676.82	652.09	154.64	228.65	197.09	82.91	58.35	72.80	914.32	963.82	921.98
6	GOA	32.13	15.30	35.79	1.78	2.12	3.39	67.46	36.38	210.82	101.37	53.79	250.00
7	GUJARAT	2536.24	2751.58	2285.95	0.00	0.00	0.00	38.81	109.35	141.37	2575.04	2860.93	2427.32
8	HARYANA	403.94	245.21	507.70	125.39	180.51	280.20	298.70	289.46	241.90	828.04	715.18	1029.80
9	HIMACHAL PRADESH	130.67	213.96	178.97	353.83	376.09	336.46	141.26	108.69	148.10	625.76	698.74	663.53
10	JAMMU & KASHMIR	23.22	43.37	46.38	198.67	214.11	157.57	178.11	126.67	115.12	400.00	384.15	319.07
11	JHARKHAND	356.97	220.59	382.54	1167.67	974.98	957.54	245.78	237.67	218.23	1770.42	1433.24	1558.31
12	KARNATAKA	283.15	236.37	526.39	275.48	322.20	153.00	230.12	335.69	438.09	788.75	894.26	1117.48
13	KERALA	166.93	193.81	220.82	235.02	181.29	208.07	249.76	224.00	140.25	651.71	599.10	569.14
14	MADHYA PRADESH	1193.46	1076.67	1814.56	283.39	268.02	82.10	351.60	340.85	363.58	1828.44	1685.54	2260.24
15	MAHARASHTRA	661.95	1099.57	873.38	275.75	482.20	371.94		0.00	0.00	937.70	1581.77	1245.32
16	MANIPUR	0.00	22.31	1.39	0.00	0.00	10.01	12.50	13.44	4.27	12.50	35.75	15.67
17	MEGHALAYA	57.62	18.77	30.56	73.01	68.62	91.02	21.69	39.09	51.71	152.33	126.48	173.29
18	MIZORAM	21.11	18.48	6.35	66.61	65.03	88.46	35.23	44.12	57.05	122.95	127.63	151.86
19	NAGALAND	6.64	15.38	16.15	13.36	8.15	7.32		0.00		20.00	23.53	23.47
20	ODISHA	1805.12	1220.75	1232.97	650.32	719.64	693.35	294.19	467.54	806.42	2749.63	2407.94	2732.75
21	PUDUCHERRY	5.55	6.50	0.26	9.23	2.31	1.31	11.95	6.42	5.79	26.73	15.23	7.36
22	PUNJAB	45.60	153.85	222.88	115.05	104.38	58.98	37.78	41.77	318.14	198.43	300.00	600.00
23	RAJASTHAN	289.37	317.14	441.33	502.51	329.25	365.77	733.40	569.41	1006.62	1525.27	1215.80	1813.72

24	SIKKIM	0.00	0.00	0.90	48.00	8.18	66.39	2.00	1.04	3.48	50.00	9.23	70.77
25	TAMIL NADU	611.31	621.18	698.70	615.88	439.74	506.85	717.72	844.70	757.95	1944.91	1905.62	1963.50
26	TELANGANA	19.06	216.47	419.18	70.14	35.59	27.71	1241.72	681.60	256.29	1330.91	933.66	703.18
27	TRIPURA	9.86	37.63	103.57	102.42	93.44	137.49	37.08	18.93	70.17	149.37	150.00	311.23
28	UTTAR PRADESH	1175.72	478.37	618.19	781.90	816.99	1090.36		0.00	0.00	1957.62	1295.36	1708.55
29	UTTARAKHAND	174.75	211.75	120.19	383.16	280.27	331.28	208.66	172.15	74.83	766.57	664.17	526.30
30	WEST BENGAL	653.54	368.59	507.29	396.47	323.42	515.24	22.9087	49.52566	42.64	1072.92	741.53	1065.17
TOTAL		**12392.16**	**11805.90**	**12526.60**	**9211.45**	**8531.84**	**8764.29**	**6019.69**	**5927.76**	**7902.59**	**27623.30**	**26265.50**	**29193.48**

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure-III

LTIF (State share)- Details of Financial Assistance provided to various States including Rajasthan

(Rs. Crore)

Sr. No.	State	Loan sanctioned towards State share (from 2016-17 to 2020-21) @@	Disbursement (State share)		
			2018-19	2019-20	2020-21
1	Andhra Pradesh	513.87	0.00	0.00	0.00
2	Assam	116.01	0.00	0.00	108.10
3	Bihar	-	-	-	-
4	Chhattisgarh	80.07	0.00	0.00	0.00
5	Goa	-	-	-	-
6	Gujarat	3611.03	1330.23	897.76	0.00
7	Jammu & Kashmir	-	-	-	-
8	Jharkhand	518.10	0.00	0.00	0.00
9	Karnataka	-	-	-	-
10	Kerala	-	-	-	-
11	Madhya Pradesh	2863.18	0.00	265.36	85.15
12	Maharashtra	18021.35	3293.88	3267.70	1115.93
13	Manipur	390.37	167.49	24.90	158.32
14	Odisha	5614.22	739.00	737.30	608.33
15	Punjab	-	-	-	-
16	**Rajasthan**	**423.06**	**103.12**	**26.96**	**87.62**
17	Telangana	-	-	-	-
18	Uttar Pradesh	6431.34	2675.11	1436.50	1441.45
	Sub-Total	**38582.60**	**8308.83**	**6656.48**	**3604.90**

i. Total No. of States having identified LTIF projects – 18

ii. Out of which, no. of States entered into MoA for availing loan towards State share– 13

iii. Out of which, States not entered into MoA– 05 (Telangana, Karnataka, Punjab, J & K and Kerala)

@@ The sanction under LTIF is not on yearly basis; hence cumulative position indicated. Releases are made from the cumulative sanctions available against a particular project

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure- IV

Warehouse Infrastructure Fund

State Wise Loan Sanction and Disbursement in Last Three Years

(Rs. Crore)

Sr. No.	Regional Office	Sanctions			Disbursements		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	0.00	0.00	87.16	11.40	0.00
2	Assam	0.00	0.00	0.00	30.59	8.57	8.07
3	Bihar	0.00	0.00	0.00	71.17	20.02	0.00
4	Chhattisgarh	11.75	20.37	0.00	2.35	5.85	12.86
5	Gujarat	52.51	0.00	0.00	67.86	35.09	48.19
6	Haryana	0.00	140.29	0.00	14.44	6.37	27.54
7	Himachal Pradesh	4.18	0.00	0.00	0.00	1.25	0.00
8	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
10	Karnataka	421.56	190.95	0.00	210.01	179.83	201.65
11	Kerala	10.83	0.00	0.00	0.00	0.85	0.83
12	Madhya Pradesh	0.00	200.07	200.07	0.00	0.00	40.00
13	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00
14	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
15	Mizoram	11.02	56.44	0.00	2.85	4.28	18.15
16	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
17	Odisha	0.00	0.00	0.00	5.91	0.00	0.00
18	Punjab	206.64	0.00	0.00	41.33	29.47	11.42
19	Rajasthan	60.10	94.15	0.00	16.70	24.10	13.00
20	Tamil Nadu	502.87	207.02	0.00	406.66	355.40	331.89
21	Telangana	0.00	0.00	0.00	30.86	46.82	19.73
22	Tripura	0.00	0.00	0.00	0.63	0.00	0.58
23	Uttar Pradesh	0.00	146.86	0.00		29.37	82.62
24	Uttarakhand	0.00	0.00	0.00	0.00	0.00	1.02
25	West Bengal	177.50	0.00	0.00	100.96	85.78	91.55
	TOTAL	**1458.96**	**1056.16**	**200.07**	**1089.49**	**844.47**	**909.08**

Note : Some of the projects are sanctioned against the deletion of earlier projects.

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure- V

FPF - State-wise sanction and disbursement during last three years

(Rs. Crore)

Sr. No.	Regional Office	Sanctions			Disbursements		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	Andhra Pradesh	0.00	9.72	0.00	0.00	0.00	0.00
2	Assam	0.00	10.46	0.00	0.00	0.00	6.90
3	Bihar	0.00	0.00	0.00	4.00	11.00	0.00
4	Chhattisgarh	0.00	0.00	0.00	0.00	12.13	1.43
5	Gujarat	0.00	8.40	15.00	5.00	0.00	10.87
6	Haryana	0.00	62.00	0.00	22.24	0.00	7.46
7	Himachal Pradesh	0.00	0.00	7.28	0.00	3.29	0.00
8	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00
9	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
10	Karnataka	0.00	0.00	11.86	0.00	0.00	0.00
11	Kerala	0.00	0.00	10.00	11.33	0.00	0.00
12	Madhya Pradesh	0.00	13.99	4.25	14.50	13.09	5.60
13	Maharashtra	0.00	12.07	0.00	0.00	0.00	1.37
14	Manipur	0.00	18.63	0.00	0.00	0.00	6.00
15	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
16	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
17	Odisha	0.00	0.00	0.00	0.00	0.00	0.00
18	Punjab	0.00	14.00	0.00	0.00	3.77	0.00
19	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00
20	Tamil Nadu	0.00	0.00	68.10	0.00	0.00	13.61
21	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
22	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
23	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
24	Uttarakhand	61.80	0.00	0.00	0.00	0.00	0.00
25	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00
	TOTAL	**61.80**	**149.27**	**116.49**	**57.07**	**43.28**	**53.24**
		*	*				

Note: * Projects with bank loan of Rs.82.80 cr are deleted subsequent to the sanction due to delay in initiation of work at the request of the borrower.

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure VI

Grant assisstance provided under Climate Change during last 3 years

(Rs. in Lakh)

SN	States	2018-19		2019-20		2020-21	
		Sanction	Disbursement	Sanction	Disbursement	Sanction	Disbursement
1	Andhra Pradesh	0.0	0.0	0.0	0.0	0.0	0.0
2	Arunachal Pradesh	2391.5	0.0	0.0	260.6	0.0	896.0
3	Assam	0.0	0.0	0.0	0.0	0.0	0.0
4	Bihar	0.0	695.7	0.0	0.0	0.0	422.0
5	Chhattisgarh	0.0	0.0	0.0	276.0	0.0	507.2
6	Gujarat	0.0	0.0	0.0	853.6	0.0	610.9
7	Haryana	0.0	0.0	0.0	0.0	0.0	0.0
8	Himachal Pradesh	0.0	485.4	0.0	0.0	0.0	455.4
9	Jammu & Kashmir	0.0	506.7	0.0	0.0	0.0	0.0
10	Jharkhand	0.0	273.0	0.0	0.0	0.0	695.7
11	Karnataka	0.0	0.0	0.0	499.8	0.0	231.0
12	Kerala	0.0	0.0	0.0	434.1	0.0	291.3
13	Madhya Pradesh	0.0	0.0	0.0	0.0	0.0	650.4
14	Maharashtra	0.0	725.8	0.0	0.0	0.0	0.0
15	Manipur	0.0	411.5	0.0	194.2	0.0	0.0
16	Meghalaya	0.0	989.4	0.0	479.2	0.0	626.4
17	Mizoram	0.0	101.5	0.0	0.0	0.0	506.1
18	Nagaland	0.0	0.0	0.0	485.5	0.0	0.0
19	Odisha	0.0	644.5	0.0	0.0	0.0	542.2
20	Puducherry	0.0	0.0	0.0	543.1	0.0	0.0
21	Punjab	0.0	0.0	0.0	520.5	0.0	101.7
22	Punjab, Haryana, UP, Rajasthan (Regional Project 1)	0.0	2227.3	0.0	753.0	0.0	1409.7
23	Punjab	0.0	468.6	0.0	680.0	0.0	1346.9
24	Haryana	0.0	921.7	0.0	72.9	0.0	62.7
25	Rajasthan	0.0	0.8	0.0	0.0	0.0	0.0
26	Uttar Pradesh	0.0	830.5	0.0	0.0	0.0	0.0
27	Rajasthan	0.0	970.2	0.0	0.0	0.0	0.0
28	Sikkim	0.0	1302.5	0.0	0.0	0.0	826.3
29	Tamil Nadu 1	0.0	521.8	0.0	567.7	0.0	131.2
30	Tamil Nadu 2	2380.3	0.0	0.0	401.3	0.0	0.0
31	Telangana	0.0	0.0	0.0	0.0	0.0	1066.5

32	Telangana, Rajasthan, Maharashtra(Regional Project 2)	12610.0	0.0	0.0	2801.2	0.0	0.0
33	Telangana	2389.0	0.0	0.0	537.5	0.0	0.0
34	Maharashtra	2163.0	0.0	0.0	633.8	0.0	0.0
35	Rajasthan	7691.0	0.0	0.0	1630.0	0.0	0.0
36	UP	0.0	600.9	0.0	0.0	0.0	699.1
37	WB	0.0	0.0	0.0	643.0	0.0	818.8
	Total	**29624.8**	**10456.3**	**0.0**	**9712.9**	**0.0**	**11488.0**

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure VII

WATERSHED DEVELOPMENT FUND
Grant assistance provided during last 3 years

(Rs. in Lakhs)

S. No.	Name of the Regional Office	2018-19		2019-20		2020-21	
		Sanctioned	Disbursed	Sanctioned	Disbursed	Sanctioned	Disbursed
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	1.00	0.00
2	Andhra Pradesh	1152.36	1145.49	802.52	655.91	271.00	271.00
3	Arunachal Pradesh	11.75		20.00	26.01	44.31	21.10
4	Assam	44.50	0.93	100.50	0.00	18.80	0.00
5	Bihar	413.00	201.05	592.47	507.21	659.40	671.17
6	Chhattisgarh	579.03	465.42	664.76	319.57	524.35	100.06
7	Gujarat	447.00	473.47	179.27	124.89	170.70	170.70
8	Haryana	110.00	103.84	485.59	129.76	403.36	55.60
9	Himachal Pradesh	106.75	117.86	183.59	244.45	301.00	300.96
10	Jammu	42.50	44.66	46.00	26.42	68.25	57.90
11	Jharkhand	270.00	269.59	572.00	657.46	873.00	920.64
12	Karnataka	967.62	1048.94	435.00	476.11	549.00	549.00
13	Kerala	171.50	181.50	414.93	421.99	647.24	1208.81
14	Madhya Pradesh	356.53	353.55	409.49	361.81	374.18	374.34
15	Maharashtra	1307.00	1112.03	1065.06	1049.12	1380.00	1400.60
16	Manipur	28.00	5.62	52.00	47.75	65.00	39.70
17	Meghalaya	8.33	1.88	23.00	9.81	56.00	58.65
18	Mizoram	50.45	5.92	63.43	14.60	81.88	64.76
19	Nagaland	120.75	45.86	54.00	54.00	122.27	123.59
20	Odisha	1002.07	1222.47	947.00	948.58	627.00	627.00
21	Punjab	0.00	0.00	125.00	0.00	149.90	10.81
22	Rajasthan	1082.90	782.07	414.14	7.09	92.15	74.74
23	Sikkim	18.50	4.18	40.00	1.71	21.00	27.19
24	Tamil Nadu	855.00	1004.50	867.34	856.39	836.63	866.23
25	Telangana	1164.39	1043.01	735.63	710.96	596.25	590.49
26	Tripura	6.00		10.00	0.00	10.00	0.58
27	Uttar Pradesh	365.50	367.27	635.00	239.41	724.41	727.87
28	Uttarakhand	51.40	53.03	140.53	164.76	157.80	137.17
29	West Bengal	189.81	189.81	350.00	344.26	300.00	299.52
	Total	**10922.65**	**10243.95**	**10428.25**	**8400.04**	**10125.88**	**9750.18**

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure VIII

Grant sanctioned and disbursed under Tribal Development Fund during last three years

Amount in Rs. lakh

Sl. No.	Name of the RO	2018-19		2019-20		2020-21	
		Sanction	Disbursement*	Sanction	Disbursement*	Sanction	Disbursement*
1	Andaman and Nicobar	0.50	0.22	0.50	0.50	30.50	0.00
2	Andhra Pradesh	636.00	396.43	329.10	287.60	152.00	177.37
3	Arunachal pradesh	28.20	3.19	10.00	0.00	44.00	0.20
4	Assam	383.00	382.72	401.00	390.02	530.00	347.16
5	Bihar	448.00	351.28	481.66	479.67	655.00	568.38
6	Chhattisgarh	2083.00	1068.44	1078.13	793.74	618.00	338.57
7	Gujarat	562.48	550.88	685.00	797.73	700.00	703.08
8	Himachal Pradesh	105.38	106.85	173.50	166.25	356.00	263.12
9	Jammu & Kashmir	138.50	104.10	133.46	157.36	135.00	98.12
10	Jharkhand	509.98	509.98	515.00	541.80	775.00	786.49
11	Karnataka	366.00	298.68	285.00	228.36	680.00	466.15
12	Kerala	257.00	257.00	267.08	280.69	271.00	297.86
13	Madhya Pradesh	515.00	513.23	515.00	515.00	401.00	412.02
14	Maharashtra	743.00	738.76	470.00	470.22	450.00	455.40
15	Manipur	62.00	36.84	105.00	151.11	206.00	157.29
16	Meghalaya	227.00	206.92	231.92	167.67	246.00	224.07
17	Mizoram	144.62	138.30	173.43	53.90	141.00	140.39
18	Nagaland	114.00	111.15	127.20	127.00	123.00	123.00
19	Odisha	777.00	777.15	700.26	656.15	731.00	739.60
20	Rajasthan	944.00	914.64	880.00	536.67	678.00	701.36
21	Sikkim	90.68	86.68	44.00	51.31	66.00	65.31
22	Tamil Nadu	478.00	467.79	487.50	323.25	366.00	370.75
23	Telengana	554.00	128.81	400.00	240.16	320.00	333.20
24	Tripura	70.00	12.97	30.00	6.18	115.00	16.93
25	Uttar Pradesh	600.00	559.36	587.58	615.81	635.00	644.14
26	Uttarakhand	69.00	61.43	100.51	95.60	139.00	35.20
27	West Bengal	1352.38	1353.38	925.00	925.27	751.00	757.75
	Total	**12258.72**	**10137.18**	**10136.83**	**9059.02**	**10314.50**	**9222.89**

**** Disbursements are more than sanction in few cases because of disbursements made for projects sanctioned in previous years in addition to disbursements for projects sanctioned during the referred year.***

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure IX

FARMER PRODUCER ORGANISATIONS

Grant assistance provided during last 3 years

Rs. in lakh

Sr. No	Name of the RO	2018-19		2019-20		2020-21	
		Sanction	Disbursement*	Sanction	Disbursement*	Sanction	Disbursement*
1	Andaman & Nicobar	0.00	2.35	0.00	1.40	0.00	0.20
2	Andhra Pradesh	1266.00	245.86	1144.00	599.83	177.48	330.61
3	Arunachal Pradesh	0.00	2.10	91.52	7.85	22.88	26.06
4	Assam	0.00	51.41	34.32	60.73	70.19	50.78
5	Bihar	252.00	227.38	442.50	216.31	530.36	175.08
6	Chhattisgarh	10.68	42.42	50.62	114.74	20.15	42.37
7	Goa	0.00	0.21	0.00	0.00	0.00	0.00
8	Gujarat	200.92	95.83	583.44	153.78	40.60	187.18
9	Haryana	50.00	108.76	521.88	171.77	40.48	89.08
10	Himachal Pradesh	49.36	97.36	536.52	73.05	132.50	160.38
11	Jammu & Kashmir	51.39	11.79	22.88	35.84	7.03	22.66
12	Jharkhand	255.00	53.98	578.38	219.95	42.25	238.59
13	Karnataka	130.00	200.97	1230.06	440.60	485.68	616.97
14	Kerala	41.44	160.78	167.73	208.95	87.17	149.28
15	Madhya Pradesh	336.00	249.08	729.84	224.61	375.08	332.46
16	Maharashtra	201.50	224.54	1043.64	313.61	500.44	386.02
17	Manipur	0.00	9.81	68.64	23.43	28.10	16.70
18	Meghalaya	0.00	17.86	34.32	7.41	0.00	5.10
19	Mizoram	4.00	36.93	57.20	6.45	57.20	4.74
20	Nagaland	57.20	1.82	0.00	16.87	0.00	15.66
21	New Delhi	11.44	0.91	0.00	0.00	0.00	3.42
22	Odisha	450.00	132.17	320.32	427.61	102.88	285.54
23	Punjab	78.32	85.34	183.73	109.88	69.90	80.91
24	Rajasthan	240.24	128.21	137.28	71.87	22.88	68.36
25	Sikkim	0.00	5.04	22.88	10.98	22.88	18.89
26	Tamil Nadu	88.00	204.79	1206.96	425.12	403.88	342.68
27	Telangana	2360.19	149.44	2574.72	593.26	507.47	522.91
28	Tripura	0.00	0.00	0.00	1.66	0.00	0.00
29	Uttar Pradesh	591.50	178.18	217.36	190.82	479.43	160.44
30	Uttarakhand	425.20	82.21	220.80	180.29	78.52	103.49
31	West Bengal	300.96	345.59	150.86	93.67	395.87	266.39
32	Head Office, Mumbai	208.33	208.33	2.15	276.48	136.39	223.91
	Total	**7659.67**	**3361.43**	**12374.55**	**5278.80**	**4837.67**	**4926.84**

* Disbursements are made for projects sanctioned in previous years in addition to disbursements for projects sanctioned during the referred year

Annexure as referred to in respect of part (a) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure X

Grant assistance under Farm sector Promotion Fund (FSPF)

(Rs. in Lakh)

Sl.No.	State/UT	2018-19	2019-20	2020-21
1	Andaman & Nicobar	23.97	40.61	56.84
2	Andhra Pradesh	94.38	103.03	72.67
3	Arunachal Pradesh	8.60	6.64	10.33
4	Assam	88.42	62.43	44.50
5	Bihar	112.88	103.81	68.69
6	Chhattisgarh	8.28	16.07	7.11
7	Goa	11.09	12.39	13.95
8	Gujarat	65.36	37.52	78.29
9	Haryana	75.86	71.92	41.27
10	Himachal Pradesh	23.64	36.47	53.71
11	Jammu & Kashmir	38.91	36.24	34.79
12	Jharkhand	32.54	32.54	35.97
13	Karnataka	59.03	80.04	123.72
14	Kerala	59.16	63.41	65.75
15	Madhya Pradesh	160.96	159.34	137.64
16	Maharashtra	83.54	70.63	51.71
17	Manipur	18.90	12.62	13.55
18	Meghalaya	3.76	4.62	4.84
19	Mizoram	52.58	26.16	45.06
20	Nagaland	5.14	4.88	11.61
21	New Delhi	0.00	0.00	1.95
22	Odisha	120.61	108.40	106.30
23	Punjab	143.09	53.18	71.24
24	Rajasthan	62.54	46.43	33.04
25	Sikkim	13.74	8.31	9.00
26	Tamil Nadu	181.94	93.24	92.12
27	Telangana	109.60	123.30	80.48
28	Tripura	1.02	5.00	8.15
29	Uttar Pradesh	240.60	171.37	225.94
30	Uttarakhand	59.58	36.37	44.92
31	West Bengal	150.81	149.03	111.73
	Total	**2110.50**	**1776.00**	**1756.85**

Annexure as referred to in respect of part (b) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure XI

GLC Flow to Agriculture - State-wise data

		2018-19		2019-20		2020-21	
		(Amt. in Rs. crore)		(Amt. in Rs. crore)		(Amt. in Rs. crore)	
Sr. No.	**State / Region**	**GLC Target**	**Achievement of GLC**	**GLC Target**	**Achievement of GLC**	**GLC Target**	**Achievement of GLC**
1	DELHI	684	24,422	1,070	21,542	1,499.00	13,701.42
2	HARYANA	67,012	63,126	78,444	63,700	70,000.00	58,763.78
3	HIMACHAL PRADESH	6,665	9,018	10,280	7,730	12,000.00	7,223.46
4	JAMMU and KASHMIR	7,556	13,117	13,131	13,400	16,001.00	15,904.70
5	PUNJAB	87,182	76,859	91,939	79,530	92,001.00	66,318.10
6	RAJASTHAN	80,738	83,267	108,002	92,403	109,282.26	97,642.80
7	CHANDIGARH UT	113	1,991	424	1,341	1,485.00	1,035.48
8	ARUNACHAL PRADESH	448	55	662	109	540.00	252.01
9	ASSAM	8,537	6,941	11,346	7,536	11,419.80	11,027.52
10	MANIPUR	779	248	933	308	742.00	297.82
11	MEGHALAYA	790	197	987	202	695.00	247.32
12	MIZORAM	326	363	520	166	761.36	299.00
13	NAGALAND	458	209	623	278	421.00	239.73
14	SIKKIM	296	156	345	171	285.00	270.03
15	TRIPURA	2,117	2,644	2,799	2,775	4,367.17	3,785.88
16	A and N ISLAND	267	129	349	149	400.00	626.95
17	BIHAR	40,221	32,153	50,396	40,263	63,316.72	44,721.12
18	JHARKHAND	7,835	3,960	9,026	5,357	10,399.00	6,653.83
19	ODISHA	32,256	27,347	38,849	24,821	39,999.00	31,122.66
20	WEST BENGAL	64,071	45,941	74,960	54,123	84,858.00	61,733.45
21	CHHATTISGARH	14,116	10,329	19,693	15,022	20,001.00	18,604.65
22	MADHYA PRADESH	74,005	62,113	89,714	61,385	91,449.00	78,070.37
23	UTTARAKHAND	10,678	10,274	12,810	10,478	19,999.00	9,245.73
24	UTTAR PRADESH	117,350	88,647	133,331	106,561	140,001.00	113,003.42
25	GOA	1,515	1,331	1,674	992	1,800.00	1,474.58
26	GUJARAT	59,410	66,558	74,867	71,661	80,001.00	83,739.50
27	MAHARASHTRA	81,335	86,809	97,499	81,154	114,321.00	95,429.42
28	D and N HAVELI UT	132	62	171	111	220.00	550.47
29	DAMAN and DIU UT	58	44	73	23	81.00	646.61
30	ANDHRA PRADESH	65,666	124,500	80,794	136,414	101,829.00	162,807.89
31	TELANGANA	55,785	57,606	62,325	63,290	74,536.00	66,822.86
32	KARNATAKA	60,506	72,880	80,141	85,121	91,309.00	110,081.25
33	KERALA	44,805	90,632	77,519	96,699	101,736.00	94,844.46
34	PUDUCHERRY	4,711	2,782	4,814	3,299	5,002.00	5,515.02
35	TAMILNADU	101,514	188,050	119,335	225,644	136,944.00	253,319.66
36	LAKSHADWEEP UT	63	3	154	5	299.00	2,449.11
	Grand Total:	**1,100,000**	**1,254,762**	**1,350,000**	**1,373,766**	**1,500,000**	**1,518,472**

Data Source : NABARD

Annexure as referred to in respect of part (b) of the reply to the RajyaSabha US Question No. 207 for reply on 20 July 2021

Annexure- XII

District-wise Details of Financial Assistance provided to Government of Rajasthan under various GoI Infrastructure Development Funds

Rs. in Lakh

Sr.No.	District	RIDF	WIF	LTIF	Total
1	Ajmer	12480.37			12480.37
2	Alwar	10948.20	4707.50		15655.70
3	Banswara	36459.78			36459.78
4	Baran	15844.11			15844.11
5	Barmer	8200.94		6269.00	14469.94
6	Bharatpur	10602.54			10602.54
7	Bhilwara	39160.54			39160.54
8	Bikaner	23650.13	1926.00		25576.13
9	Bundi	16573.87			16573.87
10	Chittorgarh	9784.71			9784.71
11	Churu	7860.63			7860.63
12	Dausa	9861.12			9861.12
13	Dholpur	7527.17			7527.17
14	Dungarpur	28207.50			28207.50
15	Hanumangarh	6787.77			6787.77
16	Jaipur	15691.06			15691.06
17	Jaisalmer	9633.59	3029.00		12662.59
18	Jalore	33821.39			33821.39
19	Jhalawar	7548.14			7548.14
20	Jhunjhunu	9115.67			9115.67
21	Jodhpur	8311.21			8311.21
22	Karauli	14501.06			14501.06
23	Kota	20290.24			20290.24
24	Nagaur	10375.14			10375.14
25	Pali	22178.99	193.00		22371.99
26	Pratapgarh	5245.35			5245.35
27	Rajsamand	7888.07	752.00		8640.07
28	SawaiMadhopur	18344.43			18344.43
29	Sikar	15978.77			15978.77
30	Sirohi	14463.91			14463.91
31	Sri Ganganagar	5728.41	4707.50	16405.00	26840.91
32	Tonk	12252.79			12252.79
33	Udaipur	21903.94	110.00		22013.94
TOTAL		**497221.54**	**15425.00**	**22674.00**	**535320.54**